

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

CUTTACK BENCH, CUTTACK

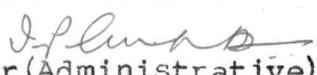
O.A./T.A./R.A. No..... 99 1991

John Parichha Applicant (s)

Versus

Union of India & Others Respondent (s)

Sr. No.	Date	Order with Signature
1	8-4-91	call on 29-4-91 for admission as requested by Mr. Deo who undertakes to file the L. in office, before next meeting Vice-Chairman
2	29-4-91	call on 30-5-91 for admission as requested by Mr. Deo. Vice-Chairman
3	30-5-91	call on 17-7-91 for admission as requested by Mr. A. Deo. Member
4	17.7.91	In this application the prayers for a direction to Respondent No.4 to handover charge to the applicant of Ambajhari Branch Post Office and a direction to Respondent No.3 to take effective steps in that regard. The facts alleged in the application are that the applicant was appointed as the E.D.B.P.M. of Ambajhari Branch Post Office in February, 1970. He leave went on xxxxxxxx for one month from 1.8.80 by providing

Serial No. of Order	Date of Order	Order with Signature
		<p style="text-align: center;">-2-</p> <p>contd.. substitute as he required under the P.T E.D.Agent (Appointment and conditions of service) Rules. The Respondent no.4 was provided as the substitute. After the expiry of leave when he(the applicant) came to resume his duties as EDBPM, Respondent No.4 did not allow him to take charge and respondent No.3 who is the proper authority also failed to take proper steps in getting respondent no.4 handing over charge to him (the applicant). The cause of action arose in September, 1980 which is much prior to 1.11.82. The period of limitation is one year from the date of ^{accrual} approval of cause of action, other action. Since the application has not been filed within the period of limitation and as the cause of action arose more than three years next preceding the constitution of this tribunal, the delay cannot be condoned. The applicant cannot be admitted ^{being} within barred by limitation.</p> <p style="text-align: right;"> Member (Judicial).</p> <p style="text-align: right;"> Member (Administrative)</p>